

6

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/230,231,232,233/CAA/2017

PETITION NUMBER : CA/118,119,120,121/CAA/2017



NAME OF THE TRANSFEROR : ANDAVAR INVESTMENTS PVT LTD
NAME OF THE TRANSFEROR : RAMANATHAN INVESTMENTS PVT LTD
NAME OF THE TRANSFEROR : VALLIAMMAI INVESTMENTS

NAME OF THE TRANSFERRE : SUBRAMANIAN INVESTMENTS PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	K. N. TANIVANDAN	AR FOR OR	
2.	ABISHEK RAMAN for Pawan Thebala A. HARISHANKAR NATH	Counsel for petitioner	

ORDER

Counsel for the applicant present. Representative of Official Liquidator present.
Counsel for applicant is directed to pay Rs.50,000/- each with respect to the fees payable to the Chartered Accountant appointed by the Official liquidator for the three transferor companies involved in this application. Heard the submissions of the applicant. Order is reserved.

-54-

(S VIJAYARAGHAVAN)
Member(Technical)

-54-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)